

**Central Administrative Tribunal
Lucknow Bench Lucknow**

**Original Application No.175/2008
This, the 23rd day of May 2008**

HON'BLE MR. M. KANTHAIAH, MEMBER (J)

Mahdei aged about 74 years wife of Thakur Prasad resident of Village Dihua Post Daveara Pargana Machhreta Tahsil Misrikh district Sitapur.

Applicant.

By Advocate:- Shri R.C. Gupta.

Versus

1. Union of India through Secretary, Ministry of Railway Department, New Delhi.
2. Divisional Railway Manager, Northern Railway Moradabad U.P.
3. Rail Path Nirikshak, Northern Railway Balamau Hardoi U.P.

... Respondents.

By Advocate:- Shri B.B. Tripathi for Shri N.K. Agrawal.

ORDER (Oral)

BY MR. M. KANTHAIAH, MEMBER (J)

Heard both the parties.

2 The applicant has filed OA for issuing direction to the respondents for making payment of family pension from the date of death of her son i.e. 29.06.2004 and also pay the same regularly to the to the applicant each and every months alongwith arrears. It is her contention that she made application/representations since 2005

covered under Annexure-1 is the copy of application and Annexure-2 to Annexure-5 are the copies of her representations, which are still pending. When the application and representations of the applicant are still pending, issuing of any direction to the respondents allowing the claim of the application at this juncture is not at all justified.

3. In view of the above circumstances OA is disposed of with a direction to the Respondent No.2 to disposed of the claim of the applicant covered under Annexure-A-1 Dt.10.05.2005 and subsequent representations covered under Annexure-2 to Annexure-5 with a reasoned order as per rules within a period of three months from the date of receipt of the copy of this order. The applicant is directed to supply copies of all the representations Annexured-1 to Annexure-5 alongwith the copy of this order to Respondent No.2. No costs.


(M. KANTHAIAH)
MEMBER (J)

23-05-2008


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OR
MP. 1778 to 1780/08 alongwith
Petition App/1 has been placed
before the committee
on 12/5/08